

female sterilisation operations performed in the country during 1990-91,

(b) the number of cases where complications reported and the total amount of compensation paid to the affected persons, and

(c) the remedial steps taken in the matter to avoid such complications?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D K THARADEVI SIDDHARTHA) (a) The provisional number of male and female sterilisation operations performed in the country during 1990-91 are 254,982 and 3 867,648 respectively

(b) Complications in sterilisation cases could be of different types from minor to serious ailments and as such the number of such cases is not being monitored centrally. No compensation is provided for complications occurring after sterilisation operations. Compensation is paid for death due to sterilisation.

State/Union Territory Governments have been advised to provide free treatments to such cases of complications. A number of steps have been taken to ensure quality of sterilisation operations. These, inter-alia include (i) opening up of Central Laparoscopic Training Centres to impart required training skills, (ii) creation of centres of excellence in major States to provide training in standards of male and female sterilisations and (iii) issuance of guidelines to States/Union Territories from time to time in regard to the proper selection of acceptors, precautions to be observed before and during sterilisation operations, and details on post-operative follow up care.

Regional Office of Kendriya Vidyalaya

2205 PROF SAVITHRI LAKSH-

MANAN Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Government propose to establish a Regional Office of Kendriya Vidyalaya,

(b) if so, the details thereof alongwith the place where it is likely to be set up, and

(c) the steps taken so far in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) (a) The Board of Governors of Kendriya Vidyalaya Sangathan in its 55th meeting held on 12 1 1992 has approved creation of three additional regional offices provided the expenditure is met within the approved Budget Estimates.

(b) and (c) No decision has been taken regarding the location of the proposed regional offices.

[Translation]

Rail Link with NOIDA

2206 **SHRI JANARDAN MISRA** Will the Minister of RAILWAYS be pleased to state

(a) whether the Noida Authority has requested his ministry to link Noida with Delhi and other parts of the country,

(b) if so, whether the Government have considered this proposal,

(c) if so, the action taken so far in this regard, and

(d) if not, the time by which this proposal is likely to be considered?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL-
LIKARJUN): (a) Yes, Sir.

(b) to (d). A new railway terminal is planned at Anand Vihar and that would meet the requirements.

No time frame can be envisaged for completion of this terminal, as this would depend on availability of resources and completion of land acquisition process.

[English]

**Proposal for Creches in Kendriya
Vidyalyays**

2207 SHRIMATI BHAVNA
CHIKHALIA:
DR. RAMESH CHAND
TOMAR:
SHRI RATILAL VERMA:
SHRI DEVI BUX SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have formulated any scheme to open creches in Kendriya Vidyalyays;

(b) if so, the details thereof;

(c) if not, whether the Government propose to consider such a scheme in near future; and

(d) if so, the details thereof ?

THE MINISTER OF HUMAN RE-
SOURCE DEVELOPMENT (SHRI ARJUN
SINGH): (a) No, Sir.

(b) Does not arise.

(c) and (d). The matter will be examined.

Sugar Development Fund

2208. SHRI PRITHVIRAJ D. CHAVAN:
Will the Minister of FOOD be pleased to state:

(a) the present corpus of the Sugar Development Fund;

(b) the total addition made to this Fund during each of the last three crushing seasons;

(c) the details of contribution to the fund from each State;

(d) the total amount of loans sanctioned and disbursed during each of the last three years, State-wise;

(e) whether there is any complaint from Maharashtra and other States for non-sanctioning of the SDF loans; and

(f) if so, the number of loan applications from Maharashtra and other States pending clearance by the Government and the reasons for the delay?

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD (SHRI TARUN
GOGOI): (a) At present, cess of Rs. 14 per quintal is collected on all sugar produced by any sugar factory in India. As on 31st December, 1991, a total sum of Rs. 1073.95 crores had been collected from sugar factories on account of the aforesaid cess, out of which an amount of Rs. 1021.00 crores has been transferred to the Sugar Development Fund as on 1.3.1992.

(b) A total amount of Rs. 418.68 cores was collected as sugar cess from the sugar factories during the period from 1988-89 to 1990-91. Year-wise details are as under: